

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1127 OF 2001

NEW DELHI THIS THE 3rd DAY OF MAY, 2001.

HON'BLE SHRI KULDIP SINGH, MEMBER(J)

Shri Rakesh Kumar Verma
S/o Shri Rampal Singh,
R/O G-3/74, Sector 11
Rohini,
New Delhi.Applicant
(By Advocate: Shri Neeraj Khiwani)

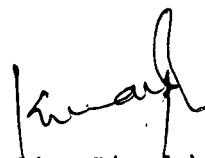
VERSUS

1. Chief General Manager
Mahanagar Telephone Nigam
Ltd. Khursid Lal Bhawan,
New Delhi-110001
2. Chief General Mahanagar
Telephone W-II, Dehradun,
Uttar Pradesh.Respondents

O R D E R (ORAL)

By Hon'ble Shri Kuldip Singh, Member(J)

This OA has been filed by the applicants seeking the relief from MTNL, who is the respondent in this case. As C.A.T. has no Jurisdiction to entertain an application which is filed against a society. Hence, OA is dismissed.


(Kuldip Singh)
Member (J)

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